

On behalf of the Government of India, the Prime Minister was given the price of this gold calculated at the official international rate of Rs. 62-50 per tola of 100 fineness, which is considerably less than the market rate in India. The amount received by the Prime Minister was Rs. 3,08,774-54. It is understood that the Prime Minister has distributed this money as follows:

	Rs.
Indian Council for Child Welfare.	1,00,000-00
Kamla Nehru Memorial Hospital, Allahabad.	1,00,000-00
Bal Sahyog in Delhi	10,000-00

The balance of Rs. 98,774-54 has been deposited in the Women's and Children's Fund.

REPORT OF THE COAL PRICE REVISION COMMITTEE

*596. SHRI M. P. BHARGAVA: Will the Minister of STEEL, MINES AND FUEL be pleased to refer to the reply given to Starred Question No. 63 in the Rajya Sabha on the 25th November, 1958 and state:

- (a) whether the Coal Price Revision Committee has since submitted its report; and
- (b) if so, what are its main recommendations?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) Yes; its main report has been received by Government.

- (b) The recommendations are under consideration. It will not be proper to divulge the contents of the Report at this stage.

PAY SCALES OF HIMACHAL PRADESH TEACHERS

*610. SHRI PURNA CHANDRA SHARMA: Will the Minister of EDUCATION be pleased to state:

(a) the number of J.A.V. teachers working in Government schools in Himachal Pradesh who are drawing the maximum of their pay-scales;

(b) whether their pay-scales have been revised in accordance with para 3 of memo. No. E-29-19-50, dated the 27th December, 1952 issued from the Directorate of Education, Himachal Pradesh;

(c) if so, from which date; and

(d) if the answer to part (b) above I be in the negative, what are the reasons therefor?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) to (d). The information is being collected and will be laid on the Table of Rajya Sabha in due course.

CHEATING OF CUSTOMERS BY CUT-PIECE CLOTH DEALERS IN CHANDNI CHOWK, DELHI

*611. SHRI FARIDUL HAQ AN-SARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry of Home Affairs have been receiving complaints about cheating of customers on a large-scale by cut-piece cloth dealers round about Chandni Chowk, Delhi;

(b) if so, what is the number of such cheating cases registered by the police during the year 1957-58;

(c) whether any prosecution was launched; if so, with what result; and

(d) what Government proposed to do to eradicate this evil?

THE MINISTER OF STATE m^THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Some complaints of this nature were received.

(b) In 1957—Fifteen. In 1958 till 20th November—Nine.

(c) Two cases have been decided by I courts' and ended in acquittal. Four

cases are under investigation while the rest are pending trial.

(d) The police is taking necessary action.

**STAFF COUNCILS AND WELFARE OFFICERS IN
CENTRAL GOVERNMENT**

*612. SHRI B. SHIVA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of meetings of the Staff Councils held in each Ministry of the Central Government since they were constituted;

(b) the recommendations made at those meetings and the action taken thereon; and

(c) the functions and activities of the Welfare Officers attached to each Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). Generally the meetings are held once a quarter. In some Ministries, however, they are held more often. Information regarding the number of meetings so far held, the recommendations made at those meetings, and the action taken thereon is being collected and will be placed on the Table of the House.

(c) A statement is laid on the Table of the House.

STATEMENT

1. Organisation of social activities by way of establishment of clubs and recreational centres, for members of the staff, including class IV employees. There is no objection to more than one establishment joining for this purpose;

2. Similar activities may be organised in areas predominantly inhabited by Government employees for them and their families;

3. Provision of facilities for indoor and outdoor sports to members of the staff;

4. Encouragement of cultural activities (drama, music) by members of the staff;

5. Provision of canteens in the different blocks where Government offices are situated;

6. Improvement in the actual working conditions of the staff including improvement of hygienic conditions at the working premises;

7. Assistance to Government employees in relation to the Contributory Health Scheme;

8. Assistance in relation to transport, housing, school, sanitary amenities—in residential and office areas;

9. Induction of new members of the staff and advising them in their initial difficulties;

10. Assistance to members of the staff in relation to L.P.Cs., pension papers, gratuity, etc., and

11. Setting up of benevolent funds.

The above list is illustrative and is not intended to lay down any rigid priorities.

**ESTABLISHMENT OF STEEL ROLLING
MILLS IN KERALA**

♦613. SHRIMATI K. BHARATHI: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether there has been a demand from the State of Kerala for the establishment of steel rolling mills in that area; and

(b) if so, what progress has been made in the matter?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) Yes, Sir.

(b) Government have approved the setting up of a new unit in this State. The question about the selection of a party for this purpose is under consideration.